

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2342
TO BE ANSWERED ON AUGUST 03, 2023**

RAPID RAIL TRANSPORT SYSTEM

NO. 2342. SHRI VINOD L. CHAVDA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) Whether the Government proposes to start rapid rail transport system in Gujarat in the near future;**
- b) If so, the details thereof;**
- c) If not, the reasons therefor; and**
- d) The future target of the Government in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): No, Sir. Urban transport, which is an integral part of urban development, is a State subject. Hence, respective State Government/Union Territory (UT) is responsible for initiating and developing urban transport infrastructure including Metro/Rapid Rail projects. The Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/Union Territory.

(d): Question does not arise.
